

(2024) 11 MAN CK 0089

Manipur High Court (Imphal)

Case No: Miscellaneous Case (Revision Petition (CRP.Art.227)) No. 51 Of 2024

Aribam Phulchand Sharma

APPELLANT

Vs

Chief Judicial Magistrate, Imphal
East & 9 Ors.

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: A. Phulchand Sharma, S. Nepolean

Final Decision: Dismissed

Judgement